

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **ORDER**

No. 58 (App.) /  
II-13-1/2025 (Pt.-III)

Bilaspur, dated: 24 July, 2025

Following Peons of this Registry are promoted to the post of **Orderly** in **Level-2** of Pay Matrix (16100-50900), in the establishment of this High Court, on officiating capacity for a period of two years, from the date they assume the charge of their duties to the said post as mentioned below;

S.No.	Name of Peons
1.	Shri Ramji Jagat
2.	Shri Ashok Kumar Yadav

By Order of Hon'ble the Chief Justice

**Sd/-**  
**(Maneesh Kumar Thakur)**  
Registrar General

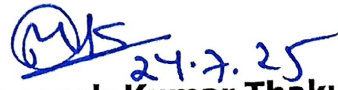
Endt. No. 14091 /  
II-13-1/2025 (Pt.-III)

Bilaspur, dated: 24 July, 2025

### **Copy forwarded to: -**

1. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Vig./I.&E./Judl./S&A Cell), High Court of Chhattisgarh, Bilaspur
3. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
4. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court,
5. Additional Registrar (DE & E/Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
6. O.S.D., High Court of Chhattisgarh, Bilaspur,
7. All Registrars (M.), High Court of Chhattisgarh, Bilaspur,
8. All Joint Registrars (M.), High Court of Chhattisgarh, Bilaspur,
9. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,
10. Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
11. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
12. Assistant Registrar (Protocol)/Court Officer, High Court of C.G., Bilaspur,
13. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
14. **Above mentioned 02 Employees**, High Court of Chhattisgarh, Bilaspur – with a direction to submit their option form for fixation of their pay to the promoted posts within one month of date of order, if they wishes to do so,

***for information / necessary action.***

  
**(Maneesh Kumar Thakur)**  
Registrar General